

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF  
TELANGANA::HYDERABAD**

**SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD**  
– TRAINING PROGRAMME – II Basic Course for 65 Junior Civil Judges for 04 months from 01.12.2021 to 31.03.2022 and I-Foundation Course to one District and Sessions Judge for a period of 03 months from 01.12.2021 to 28.02.2022 at Telangana State Judicial Academy, Secunderabad – Conducting of remaining Training Sessions virtually from 17.01.2022 to prevent spread of COVID-19 till normalcy is restored - ORDERS – ISSUED.

**READ:** 1. High Court's Proceedings in ROC.No.3573/2021-B.Spl., Dated .11.2021.  
2. High Court's Proceedings in ROC.No.3244 & 3480/2021-B.Spl., Dated 25.11.2021.  
3. Letter dated 15.01.2022 from the Director, Telangana State Judicial Academy, Secunderabad.

**ORDER ROC.NO.3573/2021-B.SPL., DATED: 17.01.2022**

**In the circumstances stated by the Director, Telangana State Judicial Academy, Secunderabad, in his letter 3<sup>rd</sup> read above, the High Court is pleased to pass the following orders:**

**I**

The Director, Telangana State Judicial Academy, Secunderabad, is directed to conduct the Training Courses virtually by the Academy from 17.01.2022 till normalcy is restored.

**II**

The following trainee Junior Civil Judges and one District and Sessions Judge, who were nominated to participate in the Basic Training at Telangana State Judicial Academy, Secunderabad vide High Court's proceedings 1<sup>st</sup> and 2<sup>nd</sup> read above respectively, are hereby permitted to proceed to their native places and participate in the remaining Training Course virtually from 17.01.2022 until further orders.

**Junior Civil Judges:**

<b>SL. No.</b>	<b>NAME AND DESIGNATION OF THE OFFICER</b>
1.	Ms. Rallabandi Santhilatha, Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Act -cum- V Additional Junior Civil Judge, Khammam.
2.	Ms. Hemalatha .M, II Additional Junior Civil Judge –cum- II Additional Judicial Magistrate of First Class, Karimnagar.
3.	Sri Mohammad Asadulla Shareef, II Additional Junior Civil Judge –cum- II Additional Judicial Magistrate of First Class, Mancherial, Adilabad District.
4.	Sri Aravapalli Krishna Thej, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Husnabad, Karimnagar District.

5.	Smt. Potedar Sarala Rekha, Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act -cum- III Additional Junior Civil Judge, Karimnagar.
6.	Ms. Yegi Janaki, II Additional Junior Civil Judge –Cum-II Additional Judicial Magistrate of First Class, Wanaparthy, Mahabubnagar District.
7.	Sri Arun Kumar Naram, IV Assistant Judge, City Civil Court, Hyderabad.
8.	Sri Karthik Reddy .T, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Madhira, Khammam District.
9.	Smt. Ch. Narmada, I Additional Junior Civil Judge –cum- I Additional Judicial Magistrate of First Class, Jangaon, Warangal District.
10.	Ms. Boddikurapati Sai Naga Suma Bala, I Additional Junior Civil Judge –cum- I Additional Judicial Magistrate of First Class, Miryalguda, Nalgonda District.
11.	Ms. Paladugula Alekhya, I Addl. Junior Civil Judge -cum-I Addl. Judicial Magistrate of First Class, Huzurabad, Karimnagar District.
12.	Smt. Arramraju Sucharitha, VI Assistant Judge, City Civil Court, Hyderabad.
13.	Ms. Patlolla Tejasri, I Additional Junior Civil Judge ( <b>Juvenile Court</b> ) –cum- I Additional Judicial Magistrate of First Class, Sangareddy, Medak District.
14.	Sri Jithendar Thoutam, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Jagtial, Karimnagar District.
15.	Ms. Amishi Jajiyan, XIX Assistant Judge, City Civil Court, Hyderabad.
16.	Sri Viyyapu Arun Tej, I Additional Junior Civil Judge –cum- XVIII Additional Metropolitan Magistrate, Cyberabad at Malkajgiri, Rangareddy District.
17.	Ms. Narregudem Saswatha, Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class, Sircilla, Karimnagar District.
18.	Sri Uppadhyay Vijay Kumar, I Additional Junior Civil Judge –cum- I Additional Judicial Magistrate of First Class, Jadcherla, Mahabubnagar District.
19.	Smt. S. Shirisha, Junior Civil Judge –cum- Judicial Magistrate of First Class, Atmakur Mahabubnagar District.
20.	Sri Daravath Uday Naik, I Additional Junior Civil Judge –cum- I Additional Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District.
21.	Sri R.K. Venkata Ramana Suhas, Prl Junior Civil Judge –cum- Judicial Magistrate of First Class, Kollapur, Mahabubnagar District.
22.	Ms. Farheen Begum, I Additional Junior Civil Judge –cum- I Additional Judicial Magistrate of First Class, Kodangal, Mahabubnagar District.
23.	Sri Chirag Mehta, Prl. Rent Controller, City Small Causes Court, Secunderabad -cum-XVII Assistant Judge, City Civil Court, Secunderabad.
24.	Ms. Shraddha Sehgal, VIII Additional Junior Civil Judge –cum- XXVIII Additional Metropolitan Magistrate, (for NI ACT Cases) L.B.Nagar, Rangareddy District.
25.	Smt. Sushma Madamanchi, V Metropolitan Magistrate -cum- Junior Civil Judge –cum- Judicial Magistrate of First Class, Hyderabad.
26.	Sri Vaddi Hari Kumar, Junior Civil Judge -cum- Judicial Magistrate of First Class, Parigi, Rangareddy District.
27.	Sri Ankit Sarwa, XII Metropolitan Magistrate -cum- Junior Civil Judge –cum- Judicial Magistrate of First Class, Hyderabad.

28.	Ms. Syed Zakiyyah Sulthana, III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class, Kothagudem, Khammam District.
29.	Sri Jitin Kumar, Junior Civil Judge -cum- Judicial Magistrate of First Class, Khanapur, Adilabad District.
30.	Sri R.V.S.S. Midhun Teja, II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Kollapur, Mahabubnagar District.
31.	Sri Mohammad Umar, Junior Civil Judge -cum- Judicial Magistrate of First Class, Dubbaka, Medak District.
32.	Smt. Shreewani Kasullah, Special Judicial Magistrate of First Class for Excise -cum- II Additional Junior Civil Judge, Nalgonda.
33.	Sri Nagularapu Keerthi Simha, I Additional Junior Civil Judge -cum- Special Judicial Magistrate of First Class, Mobile Court, Nagarkurnool, Mahabubnagar District.
34.	Ms. Jyothsna Gunti, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Court, Kollapur, Mahabubnagar District.
35.	Sri D.Ganesh, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Godavarkhani, Karimnagar District.
36.	Ms. Shruti Doota, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Vikarabad, Rangareddy District.
37.	Ms. Jyothirmmai Kakumani, III Metropolitan Magistrate (Mobile Court and M.V. Act), Hyderabad.
38.	Smt. Bollepally Sadhana, XXII Assistant Judge, City Civil Court, Hyderabad.
39.	Ms. Sireesha Jaddidi, IV Additional Metropolitan Magistrate -cum- IV Additional Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District.
40.	Smt. Deepti Vemula, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Armoor, Nizamabad District.
41.	Smt. Himabindu, Mudavath, III Additional Metropolitan Magistrate -cum- III Additional Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District.
42.	Sri Bathala Ravikumar, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Wanaparthy, Mahabubnagar District.
43.	Ms. G.Sashee, Special Judicial Magistrate of First Class for Excise -cum- IX Additional Junior Civil Judge, Warangal.
44.	Ms. Jabiseti Sowkhya, Special Judicial Magistrate of First Class, Mobile Court -cum- I Additional Junior Civil Judge, Mulug, Warangal District.
45.	Ms. Vadluri Susmitha, I Metropolitan Magistrate (Municipal Court), Hyderabad.
46.	Sri Bendukuri Maurya Tej, Judicial Magistrate of First Class Manuguru, Khammam District.
47.	Ms. Golla Spandana, VII Metropolitan Magistrate -cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.
48.	Ms. Goundla Harika, Junior Civil Judge -cum- Judicial Magistrate of First Class, Yellareddy, Nizamabad District.
49.	Ms.Gedam Swathi, II Addl. Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Huzurabad, Karimnagar District.
50.	Sri Buddarapu Sai Manoj, VIII Metropolitan Magistrate -cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.
51.	Sri Arava Praveen, V Additional Junior Civil Judge -cum- XIII Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur, Rangareddy District.

52.	Sri G.Sai Sharath, IX Additional Junior Civil Judge -cum- XXIX Additional Metropolitan Magistrate (for NI ACT Cases) L.B.Nagar, Rangareddy District.
53.	Sri Maruthi Prasad .P, X Additional Junior Civil Judge -cum- XXX Additional Metropolitan Magistrate (for NI ACT Cases) L.B.Nagar, Rangareddy District.
54.	Sri Banothu Sriram, I Additional Junior Civil Judge -cum- IX Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur, Rangareddy District.
55.	Ms. Putta Mounika, II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Nagarkurnool, Mahabubnagar District.
56.	Smt. Shivaleela .S, II Additional Junior Civil Judge -cum- X Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur, Rangareddy District.
57.	Smt. B.Kalpana, I Additional Junior Civil Judge -cum- I Additional Special Judicial Magistrate of First Class (Mobile), Medak.
58.	Sri Jamana Venkata Satya Raj Kiran, I Additional Junior Civil Judge -cum- XV Additional Metropolitan Magistrate, Cyberabad at Rajendranagar, Rangareddy District.
59.	Ms. Vallala Sravani Yadav, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Siddipet, Medak District.
60.	Smt. Revathi .B, XXI Assistant Judge, City Civil Court, Hyderabad.
61.	Smt. Rajitha Gopu, X Metropolitan Magistrate -cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.
62.	Smt. Moola Swathi Goud, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Manthani, Karimnagar District.
63.	Sri Kotha Ravi, V Additional Metropolitan Magistrate -cum- V Additional Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District.
64.	Smt. D. Upanishadwani, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Mancheri, Adilabad District.
65.	Smt. K.Dhana Lakshmi, Junior Civil Judge -cum- Judicial Magistrate of First Class, Andole at Jogipet, Medak District.

**District and Sessions Judge:**

1.	Sri S.Shiva Kumar, III Additional District and Sessions Judge, Gadwal, Mahabubnagar District.
----	---

  
**REGISTRAR (VIGILANCE)**

To

1. The Officers concerned.
  2. The Director, Telangana State Judicial Academy, Secunderabad.  
(with a request to communicate the copy of this proceedings among the officers concerned).
  3. The Chief Judge, City Civil Court, Hyderabad.
  4. The Metropolitan Sessions Judge, Hyderabad.
  5. The Chief Judge, City Small Causes Court, Hyderabad.
  6. **THE PRL. DISTRICT AND SESSIONS JUDGES:**  
Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy District at L.B.Nagar, Warangal.
- +Spare.